

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/628/2024 and IA (IBC)/651/2024 in Company Petition IB/10/2022
NAME OF THE COMPANY	Feno Plast Limited
NAME OF THE PETITIONER(S)	The Canara Bank Ltd
NAME OF THE RESPONDENT(S)	Feno Plast Limited
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/628/2024**

**Present:** Ld. Counsel Mr. Vadeendra Joshi and Ms. Harika for the Applicant.

Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the Respondent.

Pleadings stand completed. **Matter is adjourned to 07.06.2024.**

**IA (IBC)/651/2024**

**Present:** Ld. Counsel Mr. DVAS Ravi Prasad along with Mr. B. Nitish and  
Mr. Sridhar for the Applicant.

Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the Respondent.

Pleadings stand completed. **Matter is adjourned to 07.06.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**